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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P. NO. 317/2002
in
O.A. NO. 1031/2002

This the 10th day of September, 2002.

HON'BLE SHRI JUSTICE V.S.AGGARWAL, CHAIRMAN

HON'BLE SHRI V.K.MAJOTRA, MEMBER (A)

Jitender S/O Suraj Pal,
R/O Vill. Jalal Pur (Dhindar),
P.O.Dhindar,
Distt. Ghaziabad (UP).

... Applicant

(By Shri Arun Bhardwaj, Advocate)

-versus-

1. Shri Satish Chandra,
Principal Secretary,
PWD & Housing, Land & Building,
B-Block, Vikas Bhawan, Govt. of Delhi,
New Delhi-110002.

2. Shri R.N.Tyagi,
Director (Horticulture) VI-D, CPWD,
C-117, I.P.Bhawan, Govt. of Delhi,
New Delhi-110002.

3. Shri S.P.Sharma,
Dy. Director (Horticulture) VI/D,
Horticulture Division-II,
13, MSO Building, I.P.Estate,
New Delhi-110002.

... Respondents

O R D E R (ORAL)

Hon'ble Shri Justice V.S.Aggarwal, Chairman :

The learned counsel for applicant states that respondent No.3 has passed the order dated 23.8.2002. Keeping in view the said order, it is stated that applicant does not intend to press the present application.

2. Rule accordingly is discharged.

V.K. Majotra
(V. K. Majotra)
Member (A)

/as/

V.S. Aggarwal
(V. S. Aggarwal)
Chairman